

(d) whether the cooperation of the State Governments in this regard has been assured?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (d) A statement is laid on the Table of the House.

STATEMENT

(a) No, Sir.

(b) Does not arise.

(c) Steps are being taken to implement the report quickly. A conference of the State Education Ministers is being convened at New Delhi on April 28-29, 1967, to discuss the recommendations of the Commission and to decide upon an immediate programme of action. Before that, the Union Education Minister will pay a visit to a few States for individual consultations.

A Committee of Members of Parliament is also proposed to be set up to discuss the recommendations of Commission.

The report is proposed to be placed before Parliament for discussion during the next session. In the light of the comments given by the State Governments and the discussion in Parliament, decisions on the main recommendations will be taken and the implementation will start, to the extent financial resources permit, during 1967-68 itself. This programme is expected to be expanded from 1968-69 onwards.

(d) The Government of India is seeking for, and feels confident that it will get, the full cooperation of the State Governments in this matter.

**GRIEVANCES OF TELEGRAPHISTS**

♦214. SHRI P. K. KUMARAN:  
SHRI T. V. ANANDAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) The grievances of the Telegraphists who started a 'work to rule' campaign on the 27th December, 1966.

(b) whether any steps have been taken to arrive at an understanding with them; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. GUJRAL): (a) The telegraphists have submitted only one demand, asking for a higher pay scale compared to the clerical and other allied cadres who are also in the same pay scale.

(b) Several discussions and meetings took place before December 27, 1966, when the agitation started. Even subsequently, a number of meetings and discussions were held between the P & T Board and the Union. The Union has, however, withdrawn the agitation without any pre-condition, after meeting the Minister on March 22nd.

(c) Does not arise.

**SUBSIDY FOR PURCHASE OF TEXT BOOKS**

\*215. SHRI R. P. KHAITAN: Will the Minister of EDUCATION please to refer to the answer to Unstarred Question No. 340 given in the Rajya Sabha on the 18th November, 1966 and State:

(a) whether any final decision has been taken by Government to give subsidy to students at the University level for the purchase of text books

(b) if so, what are the details of the scheme; and

(c) if not, how long will Government take to finalize the scheme?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Sir.

(b) and (c) The data required for the formulation of a practical scheme of subsidy to students is being collected and a scheme will be formulated as soon as possible in the light of the financial and administrative implications involved in the implementation of such a scheme.

#### D. A. REVISION IN PUBLIC SECTOR UNDERTAKINGS

\*216. SHRI YELLA REDDY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that revisions in Dearness Allowance have been made in the public sector undertakings except (Coal and Steel) following such revisions for the Central Government Employees; and

(b) whether any public sector undertaking has refused to revise the Dearness Allowance following the Gajendragadkar Commission Award on the ground that they have implemented the Wage Board recommendation on interim relief?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) and (b) The information is being collected and will be laid on the Table of the House when received.

#### GRANT FOR THE CONSTRUCTION OF STADIA

\*217. SHRI R. T. PARTHASARATHY: Will the Minister of EDUCATION be pleased to state whether Government propose to continue to follow the principle of giving a 50 per cent grant for the construction of stadia in the different States during the Fourth Five Year Plan period also?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD):

Yes Sir. The assistance will be subject to a maximum of Rs. 25,000 in each case.

#### संसद-भवन के निकट हुए गोली कांड के बारे में प्रतिवेदन

\* 218. श्री सुन्दर सिंह भंडारी  
श्री जैराम दास दौलतराम  
सरदार राम सिंह :

क्या गृह कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली में संसद-भवन के सामने 7 नवम्बर, 1966 को हुए गोली कांड के बारे में केन्द्रीय जांच ब्यूरो के प्रतिवेदन की मुख्य बातें क्या हैं ; और

(ख) इस प्रतिवेदन के आधार पर सरकार किन निष्कर्षों पर पहुंची है ?

#### REPORT ON FIRING NEAR PARLIAMENT HOUSE

\*218. SHRI SUNDAR SINGH  
BHANDARI: SHRI JAIRAMDAS  
DAULAT-  
RAM: SARDAR RAM  
SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the main points of the report of the Central Bureau of Investigation in regard to the firing which took place on the 7th November, 1966 in front of the Parliament House in New Delhi; and

(b) the conclusions that were arrived at by Government on the basis of this report?

गृह-कार्य मंत्रालय में राज्य मंत्री  
(श्री विद्याचरण शुक्ल) : (क) और  
(ख) केन्द्रीय जांच ब्यूरो ने 7 नवम्बर,  
1966 को नई दिल्ली में संसद भवन के सामने  
होने वाली घटनाओं की कीर्ति जांच नहीं की।

† [ ] English translation.